

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

GP 111/99 in MA 200/99 in OA 176/92

DATE OF ORDER : 9-11-1999

Between :-

G.Srinivasulu

...Applicant

And

1. Vice-Admiral Vinod Pasricha,
The Flag Officer, Commanding in Chief,
Easter Naval Command, Visakhapatnam.
(Respondent No.2 in OA).

...Respondents

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Counsel for the Applicant : Shri P.B.Vijay Kumar

Counsel for the Respondents : Shri B.N.Sarma, Sr.CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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... 2.

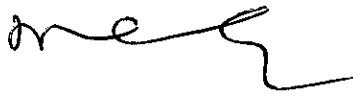


(Order per Hon'ble, Shri R.Rangarajan, Member (A)).

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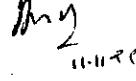
Heard Sri P.B.Vijay Kumar, learned counsel for the applicant and Sri B.N.Sharma, learned senior Standing Counsel for the Respondents.

2. Learned Standing Counsel for the Respondents today produced order No.CE/9303/130/IMPL dated 5.11.1999 as having been complied with the order passed in O.A. Hence the C.P. is closed. No costs.


(R.RANGARAJAN)
Member (A)


(D.H.NASIR)
Vice-Chairman

Dated: 9th November, 1999.
Dictated in Open Court.


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